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**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK**

ORIGINAL APPLICATION NO. 1123 OF 2012
CUTTACK, THIS THE 1st DAY OF FEBRUARY, 2013

CORAM :

HON'BLE MR. A.K. PATNAIK, MEMBER(JUDL.)
HON'BLE MR. R.C. MISRA, MEMBER (ADMN.)
.....

Abhaya Kumar Behera, aged about 40 years, S/o Rushindra Behera, At-Dimiridiha, PO- Saras Kola, Via-Swam Patna, PIN-758030, Dist-Keonjhar.

.....Applicant
Advocate for the ApplicantM/s. R.Roy, S.K.Singh, N.Hota, R.K.Sahoo

VERSUS

1. Chief Post Master General,
Orissa, (Dept. of Posts, India)
Bhubaneswar,
At/PO-Bhubaneswar,
Dist-Khordha.
2. Superintendent of Post Offices,
Keonjhar Division,
At/PO: Keonjhargarh, PIN: 758001,
Dist-Keonjhar.

Union of India represented by
3. Director General of Posts,
Dak Bhawan, Sansad Marg,
New Delhi.

..... Respondents

Advocates for the Respondents S.Barik

ORDER

MR. A.K. PATNAIK, MEMBER(JUDL.)

Heard Sri S.K.Singh, Ld. Counsel for the applicant and Sri S.Barik, Ld. Addl. Central Govt. Standing Counsel for the Respondents, who is present in the Court, on whom Mr. Singh serves a copy of this O.A. Mr. Barik undertook to file appearance memo in course of the day.

2. By filing this O.A., the applicant has prayed for a direction to the Respondents to consider his case for appointment as a Gram Dak Seva

Branch Post Master against the existing vacancy in view of his representation under Annexure-9 with all service and financial benefits.

3. Mr. Singh, Ld. Counsel for the applicant, submitted that ventilating his grievance the applicant has already made a representation on 09.07.2012 to the Superintendent of Post Offices, Keonjhar Division (Respondent No.2) against which he has not received any response. Mr. Singh submitted that he will be satisfied if a direction is issued to Respondent No.2 to consider the aforesaid representation within a specific time frame.

4. Accordingly, without entering into the merit of this case, we dispose of this O.A. at the stage of admission itself with direction to Respondent No.2, i.e. Superintendent of Post Offices, Keonjhar Division, to consider and dispose of the representation made by the applicant on 09.07.2012 (if it is still pending with him) by way of reasoned and speaking order within a period of two months from the date of receipt of copy of this order and communicate the result thereof to the applicant.

5. With the aforesaid observation and direction, the O.A. stands disposed of at the stage of admission itself.

6. Copy of this order along with paper book be transmitted to Respondent No. 2, i.e. Superintendent of Post Offices, Keonjhar Division, at the cost of the applicant, for which Mr. Singh, Ld. Counsel for the applicant, undertakes to deposit the postal requisites within 5 days.


(R.C.MISRA)
MEMBER(ADMN.)


(A.K. PATNAIK)
MEMBER(JUDL.)

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